

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 106**  
**(IB)-118(PB)/2020**

**IN THE MATTER OF:**

Mrs. Anuradha Mehra  
Vs.

M/s. Landmark Apartments Pvt Ltd.

... Applicant/Petitioner

... Respondent

**Order Under Section 7 of IBC, 2016**

**Order delivered on 23.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Ms. Isha Bhalla, Adv. Mr. Dharamveer Singh,  
Ms. Minakshi Jyoti

For the Respondent

: Mr. Mayank Sharma, Adv.

**ORDER**

For order see, CP No. (IB)-86(PB)/2019.

23.01.2020  
Aarti Makker